

up for corrective action on deficiencies noticed in the implementation of the Programme with the authorities concerned through meetings, discussions and field visits.

(c) While efforts have been made for implementation of the programme by State Governments, Union Territory Administrations and Central Ministries/ Departments, the progress made is not uniform and some area of weakness still remain. All States & Union Territories have nominated Nodal Officers for co-ordinating and reporting actions for implementing the Programme more effectively. The implementation of the programme was reviewed in a conference of State Ministers on 19th June, 1987 in which a number of steps have been agreed to for ensuring fuller and expeditious implementation of the Programme.

#### **Loans Under Poverty Alleviation Schemes**

\*47. SHRI V. SREENIVASA  
PRASAD:  
SHRI BANWARI LAL PUROHIT:

Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have directed nationalised banks to provide loans to people under the new poverty alleviation schemes; and

(b) if so, the total allocations made by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Hon'ble Member is presumably referring to the Self-Employment Programme for Urban Poor (SEPUP) which was commenced from 1986-87 for providing concessional bank credit to poor urban families having income of less than Rs.600/- per month. The public sector banks were directed to provide loans,

which carried 25% capital subsidy from the Government; under this programme designed for urban poor.

(b) A provision of Rs. 37 crores was made available for the year 1986-87 and Rs.50 crores have been provided for the year 1987-88 to meet the subsidy requirements under SEPUP.

#### **Borrowing From IMF**

\*48. SHRI SHARAD DIGHE :  
SHRI INDRAJIT GUPTA :

Will the Minister of FINANCE be pleased to state :

(a) the amount borrowed by India between 1980-81 and 1984-85 under the extended fund facility (EFF) and the trust fund administered by the IMF;

(b) the rupee value of these loans at the time of drawal;

(c) the amount repaid in terms of rupees till 30 April, 1987;

(d) the outstanding obligation at the prevailing exchange rate; and

(e) the date upto which repayments are scheduled to continue?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) to (e). A statement is given below:

#### **STATEMENT**

##### *Purchases Under EFF*

India had drawn SDR 3900 million (equivalent to Rs. 4115.19 crores at the then prevailing rate) from IMF under the Extended Fund Facility (EFF) during the period November 1981 to April 1984. The drawals under EFF were in the form of purchase of SDRs or other foreign currencies against Indian rupee which